NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/91/(IB)/2017

NAME OF THE PETITIONER(S)

: WARTSILA SINGAPORE PVT LTD

NAME OF THE RESPONDENT(S)

: TELEDATA MARINE SOLUTIONS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter is called. No representation on both the sides. As seen from the order dated 02.06.2016, the Counsel for Petitioner caused appearance. A direction was given by this Bench to make compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. Counsel for Petitioner had to issue private notice to the Respondent and to file proof of service. However, Petitioner is not present. One last and final opportunity is given to the Petitioner for his appearance in the matter, failing which appropriate orders will be passed. Put up on 25.07.2017 at 10.30 A.M.

S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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